

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
APPELLATE JURISDICTION**

Company Appeal (AT) (CH) No. 01 of 2021

**(Under Section 61(1) of the Insolvency and Bankruptcy Code 2016)
(Arising out of Order dated 22.12.2020 Read with 07.01.2021 in I.A.No.445
OF 2020 in Company Petition No.77/BB/2020 passed by the Hon'ble National
Company Law Tribunal, Bengaluru Bench)**

In the matter of:

Macquarie SBI Infrastructure Investments Ptd.Ltd.Appellants
Regd.Office 9, Straits View, 321-07 Marina One,
West Tower, Singapore 018937 &

SBI Macquarie Infrastructure Trustee Pvt.Ltd.
Regd.Office at 92, Level 9, North Avenue,
Maker Maxity, Bandra Kuria Complex,
Mumbai 400051 represented by authorisex signatory
Mr.Abraham George.

V.

1. Mr.K. Sadananda Shetty,Respondents
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

2. Mr.Sanjith S.Shetty,
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

3.Mr.Suchindra S.Shetty,
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

4. Mrs.Sujatha S.Shetty,
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

5. Encon Systems Pvt.Ltd.
37, RMJ, Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560025.

6. Soham Renewable Energy India Pvt.Ltd.
37, Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560025.

7. Ambuthirtha Power Pvt.Ltd.
Ground Floor, RMJ, Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

8.Soham Mannapitlu Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

9. Sohan Phalguni Renewable Energy Pvt.Ltd.
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

10. Sahasralingeswara Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

11. MSG Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560094.

12. Soham Kolavuru Renewable Energy Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560094.

13. Ocean Deity Investments Holdings Limited PCC,
(Mauritius) Limited PLC
Regd.Office : IMM Ltd. 4th Floor,
Les Cascades Building, Edith Cavell Street,
Port Louis, Republic of Mauritius)

14. Abhishek Poddar,
1604, Tower B, Omkar 1973 Offi.
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15. Abraham George
A-306, Dosti Elite,
Sion-Koliwada Road, Sion, Mumbai 400022.

Present:

For Appellant : Mr.Krishnanendu Datta, Senior Advocate
Mr.Thriyampak Kannan, Advocate
For Respondents 1to 5 : Mr. Pradeep Nayak, Advocate.
For Respondents 6 to 12 : M/s Nithya Kalyani, Advocate
For Respondent 13 : Mr.RV.Goutham, Advocate

ORDER

(VIRTUAL MODE)

For filing of 'Notes of Submissions' of the Appellants as well as 'Notes of Submissions' of Respondents No.1 and 5, through e-filing and furnishing of 'Hard copies' of the same to the Hon'ble Mr.V.P.Singh, Member (Technical), the matter is adjourned to 20.4.2021.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

31.3.2021

HR